

Comments from most of the State? and Union Territories are still awaited.

TRADE DEFICIT IN COLOMBO PLAN COUNTRIES

*365. SHRI KESAVAN (THA ZHAVA) :
SHRI NIREN GHOSH:
SHRI ARAVINDAKSHAN
KAIMAL:

Will the Minister of FINANCE be pleased to state:

(a) whether the Fourteenth Annual Report prepared by the Colombo Plan Consultative Committee has pointed out the growing trade deficit in the developing countries in the Colombo Plan region;

(b) if so, what is the extent of this deficit; and

(c) the share of India in the total trade deficit during the years 1963 and 1965?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) The visible trade deficit of the countries in the Colombo Plan area widened from \$ 1,968 million in 1963 to \$ 2,281 million in 1965.

(c) India's share in the total trade deficit was \$ 854 million in 1963 and \$ 1,235 million in 1965.

GENERAL INSURANCE UNDER L. I. C.

*366. SHRI N. R. MUNISWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have issued instructions to the financial institutions in the country that they should ask the loanees to get all their risks insured for general insurance under the Life Insurance Corporation; and

(b) if so, whether these instructions are mandatory on the loanees to obey and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) No, Sir.

(b) Does not arise.

PRIVATE DAIRY IN C. P. W. D. ENQUIRY OFFICE PREMISES, NETAJI NAGAR, NEW DELHI

*367. SARDAR RAM SINGH: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that a private dairy is functioning within the premises of the C. P. W. D.- Enquiry Office, Netaji Nagar, New Delhi;

(b) whether it is also a fact that the dairy owner has compelled the Government not to complete the boundary wall and keep an outlet for the dairy;

(c) if so, the reasons why Government have yielded to the unauthorised occupation by the private dairy during the last five years; and

(d) what steps to remove the dairy have been taken during the above period?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO):

(a) and (b). Yes. There is an unauthorised tea stall in the premises. Because of the presence of the squatters, the boundary wall could not be completed.

(c) and (d). The squatters could not be evicted because they had in their possession a stay order from a competent court. Steps have since been taken to evict them with the help of the Police.

REVISION OF DELHI MASTER PLAN

*368. SHRI D. THENGARI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that the Chief Executive Councillor of Delhi has suggested recently to the Prime Minister that the Delhi Master Plan